

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 159 of 2018 &
IA NOS. 743 & 761 OF 2018**

Dated: 14th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Jindal India Thermal Power Limited Appellant(s)

Vs.

**Central Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Ankita Bafna
Mr. Nishant Kumar
Ms. Soumya Singh

Counsel for the Respondent(s) : Ms. Parichita Chowdhury for R-2

ORDER

At the request of learned counsel for the Appellant, the matter is adjourned to **30.08.2018** to do the needful.

**(I.J. Kapoor)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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